## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2754 ANSWERED ON:07.02.2014 SEIZURE OF DRUGS Yadav Shri Ranjan Prasad

## Will the Minister of FINANCE be pleased to state:

- (a) the details and quantity of drugs seized by narcotics department during the last two years drug and value-wise;
- (b) the modus operandi in this regard;
- (c) whether data relating to prosecution and action taken thereon is maintained by the Government; and
- (d) if so, the details thereof for the same period?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D.SEELAM)

(a): The details of quantity of major drugs seized and reported during the last two years by the drug law enforcement agencies of the country and average indicative price are tabulated below.

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Sl. No. Name of 2012 2013 Price per Kg
  the Drugs (In Kg) (In Kg) (In Rs.)
I Opium 3,625 1,785 50,000
2 Heroin 1,033 1,492 10,00,000
3 Morphine 263 5 5,00,000
4 Ganja 77,149 71,648 8,000
5 Hashish 3,385 3,546 50,000 6 Cocaine 44 47 50,00,000
7 Methaqualone 216 1,823 2,00,000
8 ATS 40 80 10,00,000
9 Acetic Anhydride 363 201 50,000
                      4,393 3,739 1,00,000
10 Ephedrine
Note: - Since drug trafficking is a clandestine activity, the
value of the seized drugs depends upon the origin,
destination, purity, amount of risk factor etc. Therefore, the
exact value of seized drugs cannot be quantified.
Prices indicated above are only average estimates.
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- (b): The generally observed modus operandi of the seized drugs during the last two years include concealment in baggage, through courier parcels, concealment in vehicles, concealment in person, throwing of drug consignments over the fence in border area, concealment in plastic pipe and sent to border area, etc
- (c) & (d): The details of prosecution and action taken thereon during the last two years is tabulated as under:

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Year No. of person No. of persons No. of persons
Prosecuted convicted acquitted
2012 16264 9227 4721
2013 17401 8868 3682
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